

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

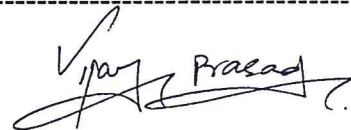
APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

T.M. VIJAY PRASAD
Practicing Company Secretary

Petitioner



ORDER

Counsel representing both the parties are present and stated that there is a connected matter before the Division Bench, Chennai and the parties are making efforts to settle the matter by way of a compromise. They prayed time for making final submissions. Time extended at their request. Put up on 13.12.2017 at 10.30 A.M.

— sel —
K Anantha Padmanabha Swamy
Member (Judicial)